

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00375/2019
&
Miscellaneous Application No. 180/00255/2020 in
Original Application No. 180/00375/2019
And
Contempt Petition © No. 180/00055/2019

Monday, this the 20th day of July, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

1. Original Application No. 180/00375/2019

Sakkeer K.K, aged 42 years
 S/o.Kunhimuhammed, Sub-Postmaster
 Edakkara-Nilambur Post Office (Manjeri Postal Division)
 Residing at: Karuthedath House, Kalikkadavu
 Chungathara P.O, Malappuram District
 Pin 679 334. **Applicant**

(By Advocate: Mr. T.C.G Swamy and Mrs. Kala T.Gopi)

V e r s u s

1. Union of India represented by the
 Secretary to the Government of India
 Ministry of Communications & Information Technology
 (Department of Posts), Dak Bhavan
 New Delhi – 110 001.
2. The Chief Post Master General
 Kerala Circle, Thiruvananthapuram – 695 033.
3. The Postmaster General, Northern Region (Kerala)
 Kozhikode – 673 011.
4. The Superintendent of Post Offices
 Manjeri Division, Department of Posts
 Manjeri – 676 121. **Respondents**

(By Advocate : Mr. V.A.Shaji, ACGSC)

2. **Contempt Petition © No. 180/00055/2019**

Sakkeer K.K, aged 42 years
 S/o.Kunhumuhammed, Sub-Postmaster
 Edakkara-Nilambur Post Office (Manjeri Postal Division)
 Residing at: Karuthedath House, Kalikkadavu
 Chungathara P.O, Malappuram District
 Pin 679 334 **Petitioner**

(By Advocate : Mr. T.C.G. Swamy)

V e r s u s

Sri.K.P.Suresh Kumar,
 The Superintendent of Post Offices,
 Manjeri Division, Department of Posts,
 Manjeri – 676 121 **Respondent**

(By Advocate : Mr. V.A. Shaji, ACGSC)

These applications and the contempt petition having been heard on 20.07.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Mrs. Kala T. Gopi, appearing for the applicant and the petitioner in contempt petition and Advocate Mr. V.A. Shaji, ACGSC appearing for the respondents through video conferencing.

2. When the matter came up for consideration today, learned counsel for the applicant vide MA No. 180/255/2020 prayed to withdraw the Original Application. Learned counsel for the respondents has no objection in withdrawing the O.A. Accordingly, MA No. 180/255/2020 is allowed and consequently, the O.A is dismissed as withdrawn with permission to the applicant to approach the Tribunal again, if necessary. No order as to costs.

3. In view of the withdrawal of the Original Application, the counsel for the petitioner submits that she is not pressing the Contempt Petition. Accordingly, the Contempt Petition is closed.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

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Original Application No. 180/00375/2019
&
Miscellaneous Application No. 180/00255/2020 in
Original Application No. 180/00375/2019

Applicant's Annexures

- Annexure A1** - True copy of order bearing No.B1/R/2019 dated 22.4.2019, issued from the office of the 3rd respondent
- Annexure A2** - A true copy of the communication bearing no.B1/R/2019 dated 29.1.2019 issued by the 4th respondent
- Annexure A3** - A true copy of the letter dated Nil issued by the applicant addressed to the 3rd respondent
- Annexure A4** - True copy of letter bearing No.B1/R/2019 dated 11.3.2019, issued by the 3rd respondent
- Annexure A5** - A true copy of the representations dated 27.5.2019 submitted by the applicant addressed to the 3rd respondent
- Annexure A6** - A true copy of the representations dated 27.5.2019 submitted by the applicant addressed to the 2nd respondent
- Annexure A7** - A true copy of the transfer guidelines communicated by the 1st respondent under letter bearing F.No.141-141/2013-SPB-II dated 3.1.07.2018.
- Annexure A8 series:** A true copy of the applicant APAR for the period from 1.4.2018 to 2.8.2018 and from 3.8.2018 to 31.3.2019.
- Annexure A9** - True copies of attendance register for the month of February 2019 and March, 2019
- Annexure A10** - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 22.2.2019
- Annexure A11** - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 9.3.2019
- Annexure A12** - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 24.7.2018

Annexure A13 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 26.7.2018

Annexure A14 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 28.7.2018 on half pay leave with MC

Annexure A15 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 23.8.2018

Annexure A16 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 24.8.2018

Annexure A17 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 5.9.2018

Annexure A18 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 7.9.2018

Annexure A19 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 19.12.2018

Annexure A20 - A true copy of charge report and receipt for cash and stamps on transfer of charge dated 20.12.2018

Respondent's Annexures

Annexure R1 - True copy of the charge report and receipt for cash and stamps on transfer of charge dated 31.5.2019 forenoon which was duly signed by the Relieved Officer (applicant) and Sri.Madhusoodanan.M.V

Annexure R2 - True copy of the transfer policy guidelines of Group C officials dated 31.7.2018

Annexure R3 - True copy of the Postal Directorate letter No.4-7/2009-Vlg dated 8th March 2018

Annexure R4 - True copy of the Directorate letter No.4-09/2011-SPG(Pt) dated 30.3.2015

Contempt Petition © No. 180/00055/2019

Petitioner's Annexure

Annexure P1 - A true copy of the order dated 18.6.2019 in O.A No.180/375/2019, rendered by this Tribunal

Annexure P2 - A true copy of the representation submitted by the applicant along with its enclosure dated 1.7.2019

Annexure P3 - A true copy of letter bearing No.B/S-55 dated 10.6.2019, addressed to the District Medical Officer, Malappuram

Annexure P4 - A true copy of representation submitted by the applicant dated 26.6.2019

Annexure P5 - A true copy of communication bearing No. B/S-55 dated 2.7.2019 received by the applicant from the acting SPM

Annexure P6 - A true copy of communication received by the in-charge SPM Edakkara from the office of the respondent

Respondent's Annexure

Annexure R-1 - True copy of the charge report dated 25.7.2019.

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